

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **10.12.2024** (TUESDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 Interim Direction IA No. 1213 & 1215/2024 For Stay IA No. 1216/2024	A. Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & Anr.	Mr. Anirudh A Sriram	
2.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A. Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & Anr.	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana For Caveator

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	9805118/01053/2023	Lata Kishor Chheda Vs Gopalsamy Ganesh Babu (Resolution Professional of Milan Textile Enterprises Private Limited)		
4.	9805118/01054/2023	Meera @ Mira Rajendra Gohil Represented by Power of Attorney Mr. Praful Parmanand Gohil Vs Gopalsamy Ganesh Babu (Resolution Professional of Milan Textile Enterprises Private Limited)		

5.	9805118/01043/2023	Kanchan K Vs Gopalsamy Ganesh Babu (Resolution Professional of Milan Textile Enterprises Private Limited)		
6.	9805118/01595/2023	Regen Powertech P Ltd Vs Regen Infrastructure And Services Pvt Ltd		
7.	9805118/01231/2023	Shobhana Rathod Vs Gopalsamy Ganesh Babu (Resolution Professional of Milan Textile Enterprises Private Limited)		
8.	9805118/01662/2023	Meenakshi Cargo Forwarders Private Limited Vs Index Logistics Pvt. Ltd.		
9.	9805118/01229/2023	Jahnvi Rathod Vs Gopalsamy Ganesh Babu (Resolution Professional of Milan Textile Enterprises Private Limited)		
10.	9805118/01230/2023	Jaya K Vs Gopalsamy Ganesh Babu (Resolution Professional of Milan Textile Enterprises Private Limited)		
11.	9805118/01228/2023	Anshu Rathod Vs Gopalsamy Ganesh Babu (Resolution Professional of Milan Textile Enterprises Private Limited)		
12.	9805118/01795/2023	Narayanan Meenakshi & Anr. Vs Official Liquidator Chennai		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Restoration App No. 14/2024 in TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019)	Shri Jayaprakash Narayan Rao N.R Vs Metrocorp Infrastructure Ltd  <b>WITH</b>	Mr. SM Vivekanandh	

14.	Restoration App No. 18/2024 in TA (AT) No. 138/2021 (Comp App (AT) (Ins) No. 1239/2019)	Karthik Kalevar & 14 Ors. Vs Metocorp Infrastructure Ltd	Mr. SM Vivekanandh	
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For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No.272/2021 For Directions IA No. 204/2023	Sumit Binani Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr	Mr. Sandeep Bajaj Allwin Godwin	Mr.Y Suryanarayana-R1 Mr. Anirudh Krishnan- R2
16.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No.1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors. <b>WITH</b>	Mr. PK Panneer Selvam	Mr.A Karthikeyan
17.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3-R5 Mr. BSV Prakash Kumar- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022	The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Ltd. through its authorized signatory & 2 Ors.	Mr. B Dhanaraj Ms. K Pavithra	Ms. Deepika Murali R1 Mr. TK Bhaskar- R2
19.	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd	Mr. Thriyambak J Kannan	Mr. CP Prasanth Gopal

20.	Comp App (AT) (CH) (Ins) No. 04/2024 For Stay IA No. 15/2024	KS Chowdry Vs Indian Overseas Bank & Anr. <b>WITH</b>	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1
21.	Comp App (AT) (CH) (Ins) No. 05/2024 For Stay IA No. 22/2024	K Uma Chowdry Vs Indian Overseas Bank & Anr. <b>WITH</b>	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1
22.	Comp App (AT) (CH) (Ins) No. 06/2024 For Stay IA No. 17/2024	P Ramakrishna Rao Vs Indian Overseas Bank & Anr. <b>WITH</b>	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1
23.	Comp App (AT) (CH) (Ins) No. 07/2024 For Stay IA No. 20/2024	P Sadguna Vs Indian Overseas Bank & Anr.	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1
24.	Comp App (AT) (CH) No. 11/2024 For Stay IA No.170/2024	Springpeople Software Pvt. Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwaja Ramasubramaniam
25.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp- R2
26.	Comp App AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
27.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt. Ltd. & 2 Ors. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
28.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2

29.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag
30.	Comp App (AT) (CH) (Ins) No. 253/2024 For Exemption IA No. 680/2024 For Stay IA No. 681/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & 2 Ors. <b>WITH</b>	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag- R1 M/s Juris Corp- R2 Mr. Abhishek Jenasen- R3
31.	Comp App (AT) (CH) (Ins) No. 256/2024 Leave to file IA No. 685/2024 For Exemption IA No. 686/2024 For Stay IA No. 687/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & 2 Ors.	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag- R1 Mr. Abhishek Jenasen- R3
32.	Comp App (AT) (CH) (Ins) No. 126/2024 For Stay IA No. 340/2024	Chavva Naga Sampathi Tayar, Suspended Director of Sri Ananda Lakshmi Narasimha Industries India Pvt. Ltd Vs Central Bank of India Limited & Anr	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju- R1
33.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No.488/2024 For Stay IA No.489/2024	Phoenix ARC Pvt. Ltd. Vs Jossy Stephen Kattur, RP, Kerala Chamber of Commerce & Industry & 2 Ors	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1
34.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No.551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch <b>WITH</b>	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
35.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No.553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
36.	Comp App (AT) (CH) (Ins) No. 371/2024	Bank of Baroda Stressed Assets Management Branch Vs Mr. Ramamoorthi Srinivasan, RP of Personal Guarantor Mr. C. Shivakumar Reddy & Anr. <b>WITH</b>	Mr. B Dhanaraj	Mr. S Vivekananda- R2

37.	Comp App (AT) (CH) (Ins) No. 372/2024 For Exemption IA No. 1018/2024	Bank of Baroda Stressed Assets Management Branch Vs Mr. C. Shivakumar Reddy & Anr.	Mr. B Dhanaraj	Mr. S Vivekananda- R1
38.	Comp App (AT) (CH) (Ins) No. 375/2024 For Stay IA No. 1025/2024	Dr. Goli Nagasaina Rao Suspended Director of M/s. Mangalagiri Textile Mills Pvt. Ltd. Vs Mangalagiri Textile Mills Pvt. Ltd. Represented by Its IRP, Immaneni Eswara Rao & Anr.	Mr. Arvind Rajagopal	Mr. Prabha Prasad- R1
39.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Limited Vs Rajendran P R & Anr.	Mr. VV Sivakumar	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	Ms. Geethika MA	Dr. Vandana PL
41.	TA (AT) No.6/2022 (CA (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	O. Arumugasamy Vs T.R Mills Pvt. Ltd. & 15 Ors.  <b>WITH</b>	Mr. Pranav V Shankar	Mr. Aman Nalina Linges-R1-R4 Mr. S Eshwar-R5-R7 Mr. Praveen Kumar R10
42.	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M Chandraprabha & 2 Ors. Vs M. Leela & 11 Ors. <b>WITH</b>	Mr. S Eshwar	Mr. Aman Nalina Linges- R1- R4 Mr. Pranav V Shankar
43.	TA (AT) No. 13/2022 (CA (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs M. Leela & 10 Ors. <b>WITH</b>	Mr. S Eshwar	Mr. Aman Nalina Linges-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar

44.	TA (AT) No.16/2022 (CA (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018)	M. Nagaraj Vs M. Leela & 13 Ors.  <b>WITH</b>	Mr. Naman Jhabakh	Mr. Aman Nalina Lingeshe-R1-R4 Mr. S Eshwar- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar
45.	TA (AT) No.19/2022 (CA (AT) No. 360/2018 For Direction IA No. 188/2018)	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors.  <b>WITH</b>	Mr. Pranav V Shankar	Mr. S Eshwar- R1-R4 Mr. Praveen Kumar R9
46.	TA (AT) No.21/2022 (CA (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors. Vs M Leela & 10 Ors.  <b>WITH</b>	Mr. Naman Jhabakh	Mr. Aman Nalina Lingeshe- R1-R4 Mr. S Eshwar- R8- R10 Mr. Pranav V Shankar
47.	TA (AT) No.23/2022 (CA (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt & 5 Ors. Vs M. Leela & 8 Ors.	Mr. Naman Jhabakh	Mr. Aman Nalina Lingeshe- R1-R4 Mr. S Eshwar - R7-R9 Mr. Pranav V Shankar
48.	Comp App (AT) (CH) No. 13/2022 For Direction IA No.124/2022	Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors.	Ms. Aiswarya James	Mr. Anil D Nair R1, R2-R7 SVJS Associates R8, R10
49.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesley Mr. Thomas T Jacob
50.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
51.	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions Pvt. Ltd. Vs K.R. Giri Babu & Anr.	Mr. P Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
52.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd.  <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana

53.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana
54.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana
55.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletch Pvt. Ltd. <b>WITH</b>	Mr. PBA Srinivasan	Mr. Y Suryanarayana
56.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
57.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. <b>WITH</b>	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
58.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs S. Dhanapal Liquidator of M/s Servalakshmi Paper Ltd. & Anr. <b>WITH</b>	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
59.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
60.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs Ms. N Sai Gayathri  <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
61.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan



62.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
63.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
64.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao <b>WITH</b>	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
65.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
66.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No.1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt. Ltd Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. Philip Mathew	Mr. PS Ganesh- R1

**03.00 PM**

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
67.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
68.	IA No. 1117 & 1118/2024 (For Directions) in Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144 & 1145/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
69.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
70.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani- R2

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)